

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/4613/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri V. K. Chandak  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the 4<sup>th</sup> December, 2020.

Sub: **Casual leave and Station leave permission.**

Ref:- Your letter No. DJ(G)/5837/E , dtd. 03.12.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for three days on 05.12.2020, 07.12.2020 and 08.12.2020 along with headquarter leave permission from the evening of 04.12.2020 to the morning of 09.12.2020 (before Court hours), has been granted.

Further, the Addl. District and Sessions Judge, Golaghat and in his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

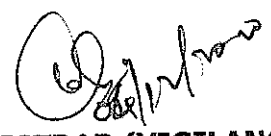
sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-42/96(Pt.)/4614/A, dated 4.12.2020

Copy to :

✓ The Project Manager , Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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